

**T. Exe. No. 28/2017**

**Dated-23.02.2022**

D.H. is absent.

J.D Nos. 1, 2 and 4 are represented.

On perusal of case record it appears that the D.H. filed this execution case on 22.09.2017 but since 02.01.2021 D.H. is absent without any steps.

It may be presumed that the D.H. is no more interested to proceed with this case which is evident from his conduct. However, as the D.H. after fighting a legal battle in T.S. No. 123/2006 has received the decree as fruit, same cannot be denied to him. Therefore, this case is filed till appearance of the D.H.



Munsif No. 1  
Dibrugarh